

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.202  
**C.P. (IB)/178(AHM)2023**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

THREE CIRCLE PAPER CORPORATION  
V/S  
DIYAN PAPERS LLP

.....Applicant

.....Respondent

**Order delivered on: 05/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Ms. Rhea Sevak, Adv. Mr. Arjun Sheth, Adv.  
For the Respondent : none

**ORDER**

None present for the respondent. Ld. Counsel for the applicant seeks time to file rejoinder. She is directed to file the same within one-week.

List for further consideration on 31.07.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**